

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: MARMAGOA STEEL LIMITED Date of Commencement of Liquidation: 10-02-2021; List of Stakeholders as on Date: 01-07-2021; Name of IP: Mr. Pravin R Navandar; Process Number: 1; Last 5 digit of registration number: 10027

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	745200	0	745200	0	0	0	NA
2	Liquidation costs incurred till date	0	1451416	0	1451416	0	0	0	NA
3	Secured financial creditors	2	2253582551	2	1938936202	0	0	314646349	Annexure 3
4	Unsecured financial creditors	0	0	0	0	0	0	0	NA
5	Operational creditors (Workmen)	3	95801812	0	0	0	0	95801812	Annexure 5
6	Operational creditors (Employees)	1	14856820	0	0	0	0	14856820	Annexure 6
7	Operational creditors (Government Dues)	7	1671212789	7	65676509	0	0	160553628016 03690659	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	15	669782605	13	532407363	0	1408535	135966707	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	40230000	1	40230000	0	0	0	Annexure 9
Total		29	4747663193	23	2579446690	0	1408535	2164962347	